

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) The Details of enhancement in the refining capacity of the refineries during the last 3 years is given below :-

Refinery	Capacity Enhancement	Year
I.O.C. Guwahati	0.15 MMT	1993-94
C.R.L. Cochin	3.00 MMT	1994-95
B.R.P.L. Bongaigaon	1.00 MMT	1995-96

(b) The installed capacity of Barauni Refinery is 3.3 MMTPA.

[Translation]

#### LPG Agency

1630. DR. BALIRAM : Will the PRIME MINISTER be pleased to state :

(a) the details of such places in Uttar Pradesh where Government propose to set up Petrol/Diesel Pump and LPG agency;

(b) whether the Government propose to set up LPG Agency in Lalganj, Dhekaya and Mubarakpur Bazar in Ajamgarh;

(c) if so, the time by which it is likely to be set up; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (d). Retail Outlet dealerships and LPG distributorships are opened at places Meeting Oil Industry's economic viability norms. Accordingly, 172 retail outlet dealerships and 156 LPG distributorships have been included in the RO Marketing Plan 1993-96 and LPG marketing Plan 1994-95 respectively for U.P.

There is no proposal at present to set up LPG distributorship at Lalganj, Dhekaya and Mubarakpur Bazar.

#### Super Thermal Power Station

1631. SHRI MAHABIR LAL BISHVAKARAMA : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to set up Super Thermal Power Station at Tandwa in district Chapra in Bihar;

(b) if so, the details thereof; and

(c) the reasons for delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) No, Sir.

(b) and (c). Do not arise.

#### Potable Water

1632. SHRI RATILAL KALIDAS VERMA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the scheme of the Union Government for making available potable water in the country particularly saline water affected areas of Gujarat;

(b) whether the Government have formulated or propose to formulate any short or long term programme by providing special grants to the State Governments and local bodies to make available pure and Table water; and

(c) if so, the details thereof and the time by which the potable water will be made available?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c). Under the Sub-Mission meant for improving water quality on control of brackishness, schemes are taken up for providing potable drinking water in the saline water affected areas and other States/Union Territories.

75% of the approved cost of the projects is provided as Central assistance and the balance 25% is to be met by the State Governments for schemes taken up under the Sub-Mission in the rural areas. According to the survey of status of quality of drinking water supply in rural habitations, there were 56,739 habitations affected with salinity in the States of Andhra Pradesh, Gujarat, Karnataka, Kerala, Himachal Pradesh, Orissa, Madhya Pradesh, Punjab, Rajasthan and Uttar Pradesh. The concerned States have been advised to formulate specific action plans to supply potable water for implementation during Ninth Five year Plan Period.

[English]

#### Foreign Banks

1633. SHRI SURESH KALMADI : Will the PRIME MINISTER be pleased to state :

(a) whether the ONGC has given the mandate to four foreign banks for arranging a loan of 1.82 million dollars;

(b) if so, the details of the foreign banks; and

(c) the purpose for which the loan is likely to be utilised?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). ONGC has given the mandate to consortium